

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): May I lay the statement on the Table?

Mr. Speaker: Yes.

Shri Humayun Kabir: I beg to lay on the Table a statement on the Oil Policy. [Placed in Library, see No. LT-4460/65].

STATEMENT RE: ACCIDENT IN DHORI COLLIERY

The Minister of Labour and Employment (Shri D. Sanjivayya): May I also lay the statement on the Table?

Mr. Speaker: Yes.

Shri D. Sanjivayya: I beg to lay on the Table a statement regarding the accident in Dhori Colliery in Hazaribagh District, Bihar, on the 28th May 1965. [Placed in Library, see No. LT-4461/65].

STATEMENT ON CERTAIN RECENT RAILWAY ACCIDENTS

रेलवे मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह): मैं रेल दुर्घटनाओं के संबंध में अपना बयान सभा पटल पर रखता हूँ।
[Placed in Library, see No. LT-4462/65].

12-50 hrs.

MOTIONS OF NO CONFIDENCE IN THE COUNCIL OF MINISTERS

Mr. Speaker: Now I will take up the motions of no confidence given notice of (Interruptions).

इस तरह तो ठीक नहीं है। यहां पर कुछ तो घाईली बंडकट होना चाहिये। जब मैं स्पीडर्स से कहता हूँ तो वे कहते हैं कि मुझ को इंडिविजुअल मेम्बर्स से डाइरेक्टली डील करना चाहिये। अगर मेम्बर्स चाहते हैं कि उनको प्रिंस के तौर पर मैं ट्रीट करूँ

तो उन को चाहिये कि वह उसी तरह से अपना व्यवहार रखें।

I have to inform the House that I have received eight notices of motions of no confidence in the Council of Ministers under rule 198.

The first is by Shri M. R. Masani and Shri Dandekar. It is a simple, straight motion, saying that this House has no confidence in the Council of Ministers.

The second is by Shri S. M. Banerjee. The reasons are:

- (a) For not consulting Parliament on Kutch Agreement and for agreeing to have International Tribunal;
- (b) Failure of the Government to check rise in prices of all essential commodities;
- (c) For protecting the interests of employers in the matter of payment of bonus; and
- (d) Failure to revise dearness formula for Central Government employees as suggested by the Das Commission."

The third is of Shri Madhu Limaye, reading:

यह सदन वर्तमान मंत्रिपरिषद् में विश्वास का अभाव प्रकट करता है

Then there is one by Shri Prakash Vir Shastri, reading:

यह सभा मंत्रिपरिषद् में अविश्वास प्रकट करती है।

Then there is one by Shri U. M. Trivedi, reading:

"That this House expresses its want of confidence in the Council of Ministers."

Then there is another motion by Shri Surendranath Dwivedy on the same lines.

Then there is a motion in the names of Shrimati Renu Chakravartty, Shri Daji, Shri Indrajit Gupta, Shri Vasudevan Nair and Dr. U. Misra, giving the following reasons:

- "(I) Its utter failure to hold the price line,
- (II) Its failure to keep the people's food out of the clutches of profiteers creating acute scarcity and famine conditions,
- (III) bringing about a widespread economic crisis and critical foreign exchange situation.
- (IV) Naked repression and use of D.I.R. on people's democratic movement and refusal to release thousands of detenus,
- (V) Bungling in foreign affairs and agreeing to arbitration of our sovereign territorial rights in Kutch, and
- (VI) Its grave irresponsibility in defence matters."

Then we have the motion of Shri Yajnik and Shri Tridib Kumar Chaudhury, which reads:

"This House expresses its want of confidence in the Council of Ministers for

- (i) its utter failure to tackle the food and prices situation in the country ... and
- (ii) for its failure to ensure the security of the country's external frontiers."

I will take up the first, the motion of Shri Masani. I request the Members who want leave to be granted to stand in their places.

Some hon. Members rose—
831(Ai) LS—6.

Mr. Speaker: The number is more than 50. Leave is granted. Now, the time and the date would be settled in consultation with the Leader of the House, and I will inform the hon. Members.

Shri M. R. Masani (Rajkot): May I request that there may not be too much delay? Perhaps Monday next will be a suitable date.

Mr. Speaker: I will try. Can the hon. Prime Minister say anything?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): Any time.

Mr. Speaker: Would next Monday be all right? It is being asked.

Shri Lal Bahadur Shastri: Yes.

Mr. Speaker: Then we start on next Monday.

Shrimati Renu Chakravartty (Barrackpore): Debate on the statement laid on the Table of the House by the Prime Minister regarding the Indo-Pakistan Agreement has been put down in the agenda. That will be taken up, I presume, today itself. May I request you that, this being one of the important points which is going to be raised in the no confidence motion by several parties, this debate may not be taken up now? This is exactly what happened to our no confidence motion last time. The specific food debate was taken up earlier.

Mr. Speaker: How can I do that? When Government brings forward a business, that has to be put before the House.

श्री मधु लिवये (मुंगेर) : मेने कण्ड के बारे में जो काम रोक प्रस्ताव दिया था उसको तो धापने नामंजूर कर दिया है। और उसके बारे में शास्त्री जी प्रस्ताव रख रहे हैं, इस लिए उसके बारे में मेरा धापन नहीं है। लेकिन बिहार में तथा अन्य सूबों में जो भ्रान्दोशन चालू हैं, जो गोलियां चली हैं,

[श्री मधु लिमये]

जो गिरफ्तारियां हुई हैं, लोगों को सूबा से निकाला गया है। उसके बारे में मैंने एक ध्यानाकर्षण प्रस्ताव की सूचना दी है। साथ साथ खाद्य नीति के बारे में सरकार की असफलता पर भी मैंने एक काम रोक प्रस्ताव दिया है। मेरा खयाल है कि उनको तो ले लिया जा सकता है।

अध्यक्ष महोदय : आप बंद जाएं, आपने कह लिया। आपको यह कहना नहीं चाहिए था। अगर आपको शिकायत थी कि कोई प्रस्ताव लिया जाना चाहिए, जिसको मैंने नामंजूर कर दिया है, तो आप मुझे लिख कर दें या मुझसे मिलते, तो मैं उसका फैसला करता। यह तो आपने जो हाउस ने फैसला किया है उसका उल्लंघन कर रहे हैं।

श्री मधु लिमये : मैंने कहा कि कण्ठ का आपने नहीं लिया तो ठीक है। लेकिन गोलियों के बारे में और गिरफ्तारियों के बारे में मैंने कहा कि . . .

अध्यक्ष महोदय : जो आप समझते हैं कि लिया जाना चाहिए, उसके बारे में लिख कर भेज दें।

श्री मधु लिमये : आपने कहा था कि भविष्यवासी के प्रस्ताव पर वोट होने के बाद मैं उन मामलों को लूंगा। इसलिए मैंने यह मवाक उठाया।

अध्यक्ष महोदय : अब मुझे इजाजत नो दीजिए कि बाकी काम मैं देख लूँ। जब यह प्रस्ताव डिसकस हो जाए तो मैं देखूंगा कि कौन सा लिया जा सकता है कौनसा नहीं लिया जा सकता।

श्री बागड़ी (हिमार) : जबाब नो दे दीजिए कि कौन सा लिया जाएगा।

अध्यक्ष महोदय : मैं ऐसे जबाब नहीं दे सकता। जब भविष्यवासी का प्रस्ताव लिया

जाएगा तो मैं देखूंगा कि कौनसा लिया जा सकता है और कौन सा नहीं लिया जा सकता।

Shrimati Renu Chakravartty: Do I understand that the particular issue of the Bihar situation will be considered by you and the result intimated to us?

Mr. Speaker: Some I have rejected already. I am not going to reopen them. Some I have kept pending. In view of this, I will examine all those that are pending with me, and then let the House know whether I will allow any one or not.

Shrimati Renu Chakravartty: We have not received any intimation.

Mr. Speaker: Then, she will receive intimation.

श्री राम सेबक यादव (बाराबंकी) : आपने आज कहा कि कुछ ध्यानाकर्षण प्रस्ताव ऐसे हैं जिन के बारे में आप विचार करेंगे कि वह भविष्यवासी प्रस्ताव आपने के बाद लिए जाने चाहिए या नहीं। मैंने एक ध्यानाकर्षण प्रस्ताव की सूचना दी है, शायद वह प्रस्ताव भविष्यवासी प्रस्ताव के अन्तर्गत नहीं आ सकता। और वह यह है . . .

अध्यक्ष महोदय : मैं देख लूंगा।

श्री राम सेबक यादव : प्रधान मंत्री के घर के बाहर जो समाजवादियों को पकड़ा गया . . .

अध्यक्ष महोदय : उसको इस ढंग से नहीं लाया जा सकता।

12.56 hrs.

HINDU RELIGIOUS ENDOWMENTS
BILL*

The Minister of Law and Social Security (Shri A. K. Sen): I beg to move